

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/s SCHIFFLIES INDIA LIMITED
OPERATING IN MANUFACTURING OF READYMADE GARMENTS AT
KOCHI (KERALA) AND I M T MANESAR, GURUGRAM

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Person) Regulations 2016)

FOR THE ATTENTION OF THE CREDITORS OF SCHIFFLIES INDIA LIMITED		
RELEVANT PARTICULARS		
1.	Name of Corporate Debtor along with PAN / CIN / LLP No.	SCHIFFLIES INDIA LIMITED CIN : U74899DL1999PLC101189 PAN : AAFCS0791Q
2.	Address of the Registered Office	A-19, Kalkaji, NEW DELHI, South Delhi – 110019
3.	URL of website	https://www.shifli.com/ (Presently not operational)
4.	Details of place where majority of fixed assets are located	Plot No.244, Block No.5,, Industrial Development Plot, Kalamassery, Part II, Village Thrikakara North, Ernakulam, COCHIN - 683109 And Plot No.59, Sector -4, IMT Manesar , Gurugram - 122052
5.	Installed capacity of main products/ services	Engaged in manufacturing / stitching of Readymade Cloths and therefore capacity is Not Applicable.
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL at Present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Last audited financials available for FY 2018-19. Further information can be sought via email by raising specific request to : rpncitibc@gmail.com and cirp.schiffliies@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria is mentioned in detailed Invitation for Expression of Interest to submit Resolution Plan(s) can be obtained by sending e-mailing to : rpncitibc@gmail.com and cirp.schiffliies@gmail.com
10.	Last date for receipt of expression of interest	01-03-2023
11.	Date of issue of provisional list of prospective resolution applicants	13-03-2023
12.	Last date for submission of objections to provisional list	20.03.2023
13.	Process email id to submit EOI	cirp.schiffliies@gmail.com

NOTES :

RP/CoC reserves the right to cancel or modify the process / application without assigning any reason and without any liability whatsoever.

Date : 14.02.2023

Place : GWALIOR



S. Chaudhary

Sanjeev Chaudhary
Resolution Professional of
Schiffliies India Limited

Regn No.: - IBBI/CPA-001/1P-P01892/2019-2020/12911
204, Rajkamal Apartment, 127-128, Kailash Vihar, City Centre, GWALIOR - 474011